

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/154(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	PRAMOD KUMAR SHAH VS ETHICS COMMERCIALS LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Nikhil Kumar Verma, Adv.] For the Financial Creditor
Mr. Anil Kumar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present.
2. Despite notice none appears on behalf of the Corporate Debtor. Therefore, a last chance is given to file reply affidavit, failing **which appropriate Order(s) would be passed** on the next date.
3. Hard copy of the petition be furnished by the Financial Creditor, in the meantime.
4. List this matter for further consideration on **21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.